

CHAPTER 63

Other made up textile articles; sets; worn clothing and worn textile articles; rags

NOTES

1. Sub-Chapter I applies only to made up articles, of any textile fabric.
2. Sub-Chapter I does not cover:
 - (a) goods of Chapters 56 to 62; or
 - (b) worn clothing or other worn articles of heading 6309.
3. Heading 6309 applies only to the following goods:
 - (a) articles of textile materials:
 - (i) clothing and clothing accessories, and parts thereof;
 - (ii) blankets and travelling rugs;
 - (iii) bed linen, table linen, toilet linen and kitchen linen;
 - (iv) furnishing articles, other than carpets of headings 5701 to 5705 and tapestries of heading 5805.
 - (b) footwear and headgear of any material other than asbestos.

In order to be classified in this heading, the articles mentioned above must comply with both of the following requirements:

- (i) they must show signs of appreciable wear, and
- (ii) they must be presented in bulk or in bales, sacks or similar packings.

SUB-HEADING NOTE:

Sub-heading 6304 20 covers articles made from fabrics, impregnated or coated with alpha-cypermethrin (ISO), chlorfenapyr (ISO), deltamethrin (INN, ISO), lambda-cyhalothrin (ISO), permethrin (ISO) or pirimiphosmethyl (ISO).

4. In relation to products of this Chapter, affixing a brand name on the product, labelling or relabelling of containers or repacking from bulk packs to retail packs or the adoption of any other treatment to render the products marketable to the consumer, shall amount to "manufacture".

5. In relation to products of this Chapter, "brand name" means a brand name, whether registered or not, that is to say, a name or a mark, such as a symbol, monogram, label, signature or invented words or any writing which is used in relation to a product, for the purpose of indicating, or so as to indicate, a connection in the course of trade between the product and some person using such name or mark with or without any indication of the identity of that person;

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
I.—OTHER MADE UP TEXTILE ARTICLES			
6301	BLANKETS AND TRAVELLING RUGS		
6301 10 00	- Electric blankets	u	12.5%
6301 20 00	- Blankets (other than electric blankets) and	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6301 30 00	travelling rugs, of wool or fine animal hair - Blankets (other than electric blankets) and travelling rugs, of cotton	u	12.5%
6301 40 00	- Blankets (other than electric blankets) and travelling rugs, of synthetic fibres	u	12.5%
6301 90	- <i>Other blankets and travelling rugs:</i>		
6301 90 10	--- Jute blankets including blankets of blended jute	u	12.5%
6301 90 90	--- Other	u	12.5%
6302	BED LINEN, TABLE LINEN, TOILET LINEN AND KITCHEN LINEN		
6302 10	- <i>Bed linen, knitted or crocheted:</i>		
6302 10 10	--- Of cotton	kg.	12.5%
6302 10 90	--- Other	kg.	12.5%
	- <i>Other bed linen, printed:</i>		
6302 21	-- Of cotton		
6302 21 10	--- Handloom	kg.	12.5%
6302 21 90	--- Other	kg.	12.5%
6302 22 00	-- Of man-made fibres	kg.	12.5%
6302 29 00	-- Of other textile materials	kg.	12.5%
	- <i>Other bed linen:</i>		
6302 31 00	-- Of cotton	kg.	12.5%
6302 32 00	-- Of man-made fibres	kg.	12.5%
6302 39 00	-- Of other textile materials	kg.	12.5%
6302 40	- <i>Table linen, knitted or crocheted:</i>		
6302 40 10	--- Of silk	kg.	12.5%
6302 40 20	--- Of wool or fine animal hair	kg.	12.5%
6302 40 30	--- Of cotton	kg.	12.5%
6302 40 40	--- Of man-made fibres	kg.	12.5%
6302 40 90	--- Other	kg.	12.5%
	- <i>Other table linen:</i>		
6302 51	-- Of cotton		
6302 51 10	--- Handloom	kg.	12.5%
6302 51 90	--- Other	kg.	12.5%
6302 53 00	-- Of man-made fibres	kg.	12.5%
6302 59 00	-- Of other textile materials	kg.	12.5%
6302 60	- Toilet linen and kitchen linen, of terry towelling or similar terry fabrics, of cotton		
6302 60 10	--- Handloom	kg.	12.5%
6302 60 90	--- Other	kg.	12.5%
	- <i>Other:</i>		
6302 91	-- Of cotton		
6302 91 10	--- Handloom	kg.	12.5%
6302 91 90	--- Other	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6302 93 00	-- Of man-made fibres	kg.	12.5%
6302 99 00	-- Of other textile materials	kg.	12.5%
6303	CURTAINS (INCLUDING DRAPES) AND INTERIOR BLINDS; CURTAIN OR BED VALANCES		
	- <i>Knitted or crocheted:</i>		
6303 19 00	-- Of other textile materials	kg.	12.5%
	- <i>Other:</i>		
6303 91 00	-- Of cotton	kg.	12.5%
6303 92 00	-- Of synthetic fibres	kg.	12.5%
6303 99	-- <i>Of other textile materials:</i>		
6303 99 10	--- Silk shower curtains	kg.	12.5%
6303 99 90	--- Other	kg.	12.5%
6304	OTHER FURNISHING ARTICLES, EXCLUDING THOSE OF HEADING 9404		
	- <i>Bedspreads:</i>		
6304 11 00	-- Knitted or crocheted	u	12.5%
6304 19	-- <i>other:</i>		
6304 19 10	--- Bedsheets and bedcovers, of cotton	u	12.5%
6304 19 20	--- Bedspreads of silk	u	12.5%
6304 19 30	--- Bedsheets and bedcovers of man-made fibres	u	12.5%
6304 19 40	--- Bedsheets and bedcovers of cotton, Handloom	u	12.5%
6304 19 90	--- Other	u	12.5%
6304 20 00	- Bed nets, of warp knit fabrics specified in Sub-heading Note 1 to this Chapter	u	12.5%
	- <i>Other:</i>		
6304 91	-- <i>Knitted or crocheted:</i>		
6304 91 10	--- Silk belt	u	12.5%
6304 91 20	--- Woollen cushion cover	u	12.5%
6304 91 90	--- Other	u	12.5%
6304 92	-- <i>Not knitted or crocheted, of cotton:</i>		
	--- Counterpanes		
6304 92 11	---- Of Handloom	u	12.5%
6304 92 19	---- Other	u	12.5%
	--- Napkins		
6304 92 21	---- Of Handloom	u	12.5%
6304 92 29	---- Other	u	12.5%
	--- Pillow cases and pillow slips		
6304 92 31	---- Of Handloom	u	12.5%
6304 92 39	---- Other	u	12.5%
	--- Table cloth and Table Covers		
6304 92 41	---- Of Handloom	u	12.5%
6304 92 49	---- Other	u	12.5%
6304 92 50	--- Terry towel	u	12.5%
6304 92 60	--- Towels, other than terry towel	u	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6304 92 70	--- Mosquito nets	u	12.5%
	--- Cushion covers		
6304 92 81	---- Of Handloom	u	12.5%
6304 92 89	---- Other	u	12.5%
	--- Other furnishing articles		
6304 92 91	---- Of Handloom	u	12.5%
6304 92 99	---- Other	u	12.5%
6304 93 00	-- Not knitted or crocheted, of synthetic fibres	u	12.5%
6304 99	-- <i>Not knitted or crocheted, of other textile material:</i>		
6304 99 10	--- Silk cushion covers	u	12.5%
	--- Other		
6304 99 91	---- Of silk, Handloom	u	12.5%
6304 99 92	--- Of wool, Handloom	u	12.5%
6304 99 99	---- Other	u	12.5%
6305	SACKS AND BAGS, OF A KIND USED FOR THE PACKING OF GOODS		
6305 10	- <i>Of jute or of other textile bast fibres of heading 5303:</i>		
6305 10 10	--- Jute bagging for raw cotton	kg.	12.5%
6305 10 20	--- Jute corn (grains) sacks	kg.	12.5%
6305 10 30	--- Jute hessian bags	kg.	12.5%
6305 10 40	--- Jute sacking bags	kg.	12.5%
6305 10 50	--- Jute wool sacks	kg.	12.5%
6305 10 60	--- Plastic coated or paper cum polythene lined jute bags and sacks	kg.	12.5%
6305 10 70	--- Paper laminated hessian jute	kg.	12.5%
6305 10 80	--- Jute soil savers	kg.	12.5%
6305 10 90	--- Other	kg.	12.5%
6305 20 00	- Of cotton	kg.	12.5%
	- <i>Of man-made textile materials:</i>		
6305 32 00	-- Flexible intermediate bulk containers	kg.	12.5%
6305 33 00	-- Other, of polyethylene or polypropylene strip or the like	kg.	12.5%
6305 39 00	-- Other	kg.	12.5%
6305 90 00	- Of other textile materials	kg.	12.5%
6306	TARPAULINS, AWNINGS AND SUNBLINDS; TENTS; SAILS FOR BOATS, SAILBOARDS OR LANDCRAFT; CAMPING GOODS		
	- <i>Tarpaulins, awnings and sunblinds:</i>		
6306 12 00	-- Of synthetic fibres	kg.	12.5%
6306 19	-- <i>Of other textile materials:</i>		
6306 19 10	--- Jute tarpaulins (including DW tarpaulin)	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6306 19 20	--- Blinds or awnings of coir	kg.	12.5%
6306 19 30	--- Venetian or Austrian blinds	kg.	12.5%
6306 19 90	--- Other	kg.	12.5%
	- <i>Tents:</i>		
6306 22 00	-- Of synthetic fibres	kg.	12.5%
6306 29	-- <i>Of other textile materials:</i>		
6306 29 10	--- Of jute	kg.	12.5%
6306 29 90	--- Other	kg.	12.5%
6306 30 00	- Sails:	kg.	12.5%
6306 40 00	- Pneumatic mattresses	u	12.5%
6306 90	- Other:		
6306 90 10	--- Of cotton	kg.	12.5%
6306 90 90	--- Of other textile materials	kg.	12.5%
6307	OTHER MADE UP ARTICLES, INCLUDING DRESS PATTERNS		
6307 10	- <i>Floor-cloths, dish-cloths, dusters and similar cleaning cloths:</i>		
6307 10 10	--- Of cotton	kg.	12.5%
6307 10 20	--- Of man-made fibres	kg.	12.5%
6307 10 30	--- Of Cotton, Handloom	kg.	12.5%
6307 10 90	--- Other	kg.	12.5%
6307 20	- <i>Life-jackets and life-belts:</i>		
6307 20 10	--- Of cotton	kg.	12.5%
6307 20 90	--- Other	kg.	12.5%
6307 90	- <i>Other:</i>		
	--- <i>Dress materials hand printed:</i>		
6307 90 11	---- Of cotton	kg.	12.5%
6307 90 12	---- Of silk	kg.	12.5%
6307 90 13	---- Of man-made fibres	kg.	12.5%
6307 90 19	---- Other	kg.	12.5%
6307 90 20	--- Made up articles of cotton	kg.	12.5%
6307 90 90	--- Other	kg.	12.5%
	II.—SETS		
6308 00 00	SETS CONSISTING OF WOVEN FABRIC AND YARN, WHETHER OR NOT WITH ACCESSORIES, FOR MAKING UP INTO RUGS, TAPESTRIES, EMBROIDERED TABLE CLOTHS OR SERVIETTES, OR SIMILAR TEXTILE ARTICLES, PUT UP IN PACKINGS FOR RETAIL SALE	kg.	12.5%
	III.—WORN CLOTHING AND WORN TEXTILE ARTICLES; RAGS		
6309 00 00	WORN CLOTHING AND OTHER WORN ARTICLES	kg.	
6310	USED OR NEW RAGS, SCRAP TWINE, CORDAGE, ROPE AND CABLES AND WORN OUT ARTICLES OF TWINE, CORDAGE, ROPE OR CABLES, OF TEXTILE MATERIALS		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6310 10	- <i>Sorted:</i>		
6310 10 10	--- Woollen rags	kg.	
6310 10 20	--- Cotton rags	kg.	
6310 10 30	--- Gunny cuttings	kg.	
6310 10 90	--- Other	kg.	
	- <i>Other:</i>		
6310 90 10	--- Woollen rags	kg.	
6310 90 20	--- Cotton rags	kg.	
6310 90 30	--- Gunny cuttings	kg.	
6310 90 40	--- Synthetic rags	kg.	
6310 90 90	--- Other	kg.	

For effective rates of Cess on the specified goods of this Chapter - please see Appendix IV.

SECTION XII

FOOTWEAR, HEADGEAR, UMBRELLAS, SUN UMBRELLAS, WALKING- STICKS, SEAT-STICKS, WHIPS, RIDING-CROPS AND PARTS THEREOF; PREPARED FEATHERS AND ARTICLES MADE THEREWITH; ARTIFICIAL FLOWERS, ARTICLES OF HUMAN HAIR

CHAPTER 64

Footwear, gaiters and the like; parts of such articles

NOTES

1. This Chapter does not cover:

(a) disposable foot or shoe coverings of flimsy material (for example, paper, sheeting of plastics) without applied soles. These products are classified according to their constituent material;

(b) footwear of textile material, without an outer sole glued, sewn or otherwise affixed or applied to the upper (Section XI);

(c) worn footwear of heading 6309;

(d) articles of asbestos (heading 6812);

(e) orthopaedic footwear or other orthopaedic appliances, or parts thereof (heading 9021); or

(f) toy footwear or skating boots with ice or roller skates attached; shin-guards or similar protective sportswear (Chapter 95).

2. For the purposes of heading 6406, the term “parts” does not include pegs, protectors, eyelets, hooks, buckles, ornaments, braid, laces, pompons or other trimmings (which are to be classified in their appropriate headings) or buttons or other goods of heading 9606.

3. For the purposes of this Chapter:

(a) the terms “rubber” and “plastics” include woven fabrics or other textile products with an external layer of rubber or plastics being visible to the naked eye; for the purpose of this provision, no account should be taken of any resulting change of colour; and

(b) the term “leather” refers to the goods of headings 4107 and 4112 to 4114.

4. Subject to Note 3 to this Chapter:

(a) the material of the upper shall be taken to be the constituent material having the greatest external surface area, no account being taken of accessories or reinforcements such as ankle patches, edging, ornamentation, buckles, tabs, eyelet stays or similar attachments;

(b) the constituent material of the outer sole shall be taken to be the material having the greatest surface area in contact with the ground, no account being taken of accessories or reinforcements such as spikes, bars, nails, protectors or similar attachments.

SUB-HEADING NOTE

For the purposes of sub-headings 6402 12, 6402 19, 6403 12, 6403 19 and 6404 11, the expression “sports footwear” applies only to:

(a) footwear which is designed for a sporting activity and has, or has provision for the attachment of, spikes, springs, stops, clips, bars or the like;

(b) skating boots, ski-boots and cross-country ski footwear, snowboard boots, wrestling boots, boxing boots and cycling shoes.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6401	WATERPROOF FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER OR OF PLASTICS, THE UPPERS OF WHICH ARE NEITHER FIXED TO THE SOLE NOR ASSEMBLED BY STITCHING, RIVETING, NAILING, SCREWING, PLUGGING OR SIMILAR PROCESSES		
6401 10	- <i>Footwear incorporating a protective metal toe-cap:</i>		
6401 10 10	--- Of rubber	pa	12.5%
6401 10 90	--- Other	pa	12.5%
	- <i>Other footwear :</i>		
6401 92	-- <i>Covering the ankle but not covering the knee:</i>		
6401 92 10	--- Of rubber	pa	12.5%
6401 92 90	--- Other	pa	12.5%
6401 99	-- <i>Other:</i>		
6401 99 10	--- Of rubber	pa	12.5%
6401 99 90	--- Other	pa	12.5%
6402	OTHER FOOTWEAR WITH OUTER SOLES AND UPPERS OF RUBBER OR PLASTICS		
	- <i>Sports footwear :</i>		
6402 12	-- <i>Ski-boots, cross-country ski footwear and snowboard boots:</i>		
6402 12 10	--- Of rubber	pa	12.5%
6402 12 90	--- Other	pa	12.5%
6402 19	-- <i>Other :</i>		
6402 19 10	--- Of rubber	pa	12.5%
6402 19 90	--- Other	pa	12.5%
6402 20	- <i>Footwear with upper straps or thongs assembled to the sole by means of plugs:</i>		
6402 20 10	--- Of rubber	pa	12.5%
6402 20 90	--- Other	pa	12.5%
	- <i>Other footwear :</i>		
6402 91	-- <i>Covering the ankle:</i>		
6402 91 10	--- Of rubber	pa	12.5%
6402 91 90	--- Other	pa	12.5%
6402 99	-- <i>Other:</i>		
6402 99 10	--- Of rubber	pa	12.5%
6402 99 90	--- Other	pa	12.5%
6403	FOOTWEAR WITH OUTER SOLES OF RUBBER, PLASTICS, LEATHER OR COMPOSITION LEATHER AND UPPERS OF LEATHER		
	- <i>Sports footwear :</i>		
6403 12 00	-- <i>Ski-boots, cross-country ski footwear and snowboard boots</i>	pa	12.5%
6403 19	-- <i>Other:</i>		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6403 19 10	--- With outer soles of leather	pa	12.5%
6403 19 20	--- With outer soles of rubber	pa	12.5%
6403 19 90	--- Other	pa	12.5%
6403 20	- <i>Footwear with outer soles of leather, and uppers which consist of leather straps across the instep and around the big toe:</i>		
	--- <i>All leather, closed toe:</i>		
6403 20 11	---- For men	pa	12.5%
6403 20 12	---- For women	pa	12.5%
6403 20 13	---- For children	pa	12.5%
6403 20 19	---- Other	pa	12.5%
	--- <i>All leather, open toe:</i>		
6403 20 21	---- For men	pa	12.5%
6403 20 22	---- For women	pa	12.5%
6403 20 23	---- For children	pa	12.5%
6403 20 29	---- Others	pa	12.5%
6403 20 30	--- Of leather soles with embroidered uppers	pa	12.5%
6403 20 40	--- Kolapuri chappals and similar footwear	pa	12.5%
6403 20 90	--- Other	pa	12.5%
6403 40 00	- Other footwear, incorporating a protective metal toe-cap	pa	12.5%
	- <i>Other footwear, with outer soles of leather :</i>		
6403 51	-- <i>Covering the ankle:</i>		
	--- <i>All leather shoes:</i>		
6403 51 11	---- For men	pa	12.5%
6403 51 12	---- For women	pa	12.5%
6403 51 13	---- For children	pa	12.5%
6403 51 19	---- Other	pa	12.5%
6403 51 90	--- Other	pa	12.5%
6403 59	-- <i>Other:</i>		
6403 59 10	--- For men	pa	12.5%
6403 59 20	--- For women	pa	12.5%
6403 59 30	--- For children	pa	12.5%
6403 59 90	--- Other	pa	12.5%
	- <i>Other footwear:</i>		
6403 91	-- <i>Covering the ankle:</i>		
6403 91 10	--- Leather boots and other footwear with rubber sole	pa	12.5%
6403 91 20	--- Leather footwear with plastic and synthetic sole	pa	12.5%
6403 91 90	--- Other	pa	12.5%
6403 99	-- <i>Other:</i>		
6403 99 10	--- Leather sandals with rubber sole	pa	12.5%
6403 99 20	--- Leather sandals with plastic or synthetic sole	pa	12.5%
6403 99 90	--- Other	pa	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6404	FOOTWEAR WITH OUTER SOLES OF RUBBER, PLASTICS, LEATHER OR COMPOSITION LEATHER AND UPPERS OF TEXTILE MATERIALS		
	- <i>Footwear with outer soles of rubber or plastics:</i>		
6404 11	-- <i>Sports footwear; tennis shoes, basketball shoes, gym shoes, training shoes and the like:</i>		
6404 11 10	--- Of rubber sole with canvas upper	pa	12.5%
6404 11 20	--- Of rubber sole with leather cloth uppers	pa	12.5%
6404 11 90	--- Other	pa	12.5%
6404 19	-- <i>Other:</i>		
6404 19 10	--- Of rubber sole with canvas upper	pa	12.5%
6404 19 20	--- Of rubber sole with leather cloth uppers	pa	12.5%
6404 19 90	--- Other	pa	12.5%
6404 20 00	- Footwear with outer soles of leather or composition leather	pa	12.5%
6405	OTHER FOOTWEAR		
6405 10 00	- With uppers of leather or composition leather	pa	12.5%
6405 20 00	- With uppers of textile materials	pa	12.5%
6405 90 00	- Other	pa	12.5%
6406	PARTS OF FOOTWEAR (INCLUDING UPPERS WHETHER OR NOT ATTACHED TO SOLES OTHER THAN OUTER SOLES); REMOVABLE IN-SOLES, HEEL CUSHIONS AND SIMILAR ARTICLES; GAITERS, LEGGINGS AND SIMILAR ARTICLES, AND PARTS THEREOF		
6406 10	- <i>Uppers and parts thereof, other than stiffeners:</i>		
6406 10 10	--- Embroidered uppers of textile materials	kg.	12.5%
6406 10 20	--- Leather uppers (prepared)	kg.	12.5%
6406 10 30	--- Goat lining	kg.	12.5%
6406 10 40	--- Sheep lining	kg.	12.5%
6406 10 90	--- Other	kg.	12.5%
6406 20 00	- Outer soles and heels, of rubber or plastics	kg.	12.5%
6406 90	- <i>Other:</i>		
6406 90 10	--- Of wood	kg.	12.5%
6406 90 20	--- Leather parts other than soles and prepared uppers	kg.	12.5%
6406 90 30	--- Leather soles	kg.	12.5%
6406 90 40	--- Gaiters, leggings and similar articles	kg.	12.5%
6406 90 50	--- Parts of gaiters, leggings and similar articles	kg.	12.5%
6406 90 90	--- Other	kg.	12.5%

The specified goods falling under this Chapter are assessable to duty w.r.t. Maximum Retail Price. For percentage of abatement - please see Appendix V.

CHAPTER 65

Headgear and parts thereof

NOTES

1. This Chapter does not cover:
 - (a) worn headgear of heading 6309;
 - (b) asbestos headgear (heading 6812); or
 - (c) dolls' hats, other toy hats or carnival articles of Chapter 95.
2. Heading 6502 does not cover hat-shapes made by sewing, other than those obtained simply by sewing strips in spirals.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6501	HAT-FORMS, HAT BODIES AND HOODS OF FELT, NEITHER BLOCKED TO SHAPE NOR WITH MADE BRIMS; PLATEAUX AND MANCHONS (INCLUDING SLIT MANCHONS), OF FELT		
6501 00	- <i>Hat-forms, hat bodies and hoods of felt, neither blocked to shape nor with made brims; plateaux and manchons (including slit manchons), of felt:</i>		
6501 00 10	--- Of cotton	kg.	12.5%
6501 00 20	--- Of wool and fur felt	kg.	12.5%
6501 00 90	--- Other	kg.	12.5%
6502	HAT-SHAPES, PLAITED OR MADE BY ASSEMBLING STRIPS OF ANY MATERIAL, NEITHER BLOCKED TO SHAPE, NOR WITH MADE BRIMS, NOR LINED, NOR TRIMMED		
6502 00	- <i>Hat-shapes, plaited or made by assembling strips of any material, neither blocked to shape, nor with made brims, nor lined, nor trimmed:</i>		
6502 00 10	--- Of cotton	kg.	12.5%
6502 00 20	--- Of wool	kg.	12.5%
6502 00 90	--- Other	kg.	12.5%
6503	Omitted		
6504 00 00	HATS AND OTHER HEADGEAR, PLAITED OR MADE BY ASSEMBLING STRIPS OF ANY MATERIAL, WHETHER OR NOT LINED OR TRIMMED	kg.	12.5%
6505	HATS AND OTHER HEADGEAR, KNITTED OR CROCHETED, OR MADE UP FROM LACE, FELT OR OTHER TEXTILE FABRIC, IN THE PIECE (BUT NOT IN STRIPS), WHETHER OR NOT LINED OR TRIMMED; HAIR-NETS OF ANY MATERIAL, WHETHER OR NOT LINED OR TRIMMED		
6505 00	- Hats and other headgear, knitted or crocheted, or made up from lace, felt or other textile fabric, in the		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	piece (but not in strips), whether or not lined or trimmed; hair-nets of any material, whether or not lined or trimmed:		
6505 00 10	--- Hair nets	kg.	12.5%
6505 00 90	--- Other	kg.	12.5%
6506	OTHER HEADGEAR, WHETHER OR NOT LINED OR TRIMMED		
6506 10	- <i>Safety headgear:</i>		
6506 10 10	--- Speed glass welding helmets or other helmets meant for industrial use	u	12.5%
6506 10 90	--- Other	u	12.5%
	- <i>Other:</i>		
65 06 91 00	-- Of rubber or of plastics	kg.	12.5%
6506 99 00	-- Of other materials	kg.	12.5%
6507 00 00	HEAD-BANDS, LININGS, COVERS, HAT FOUNDATIONS, HAT FRAMES, PEAKS AND CHINSTRAPS, FOR HEADGEAR	kg.	12.5%

The specified goods falling under this Chapter are assessable to duty w.r.t. Maximum Retail Price. For percentage of abatement - please see Appendix V.

CHAPTER 66

*Umbrellas, sun umbrellas, walking-sticks, seat-sticks, whips,
riding-crops and parts thereof*

NOTES

1. This Chapter does not cover:

- (a) measure walking-sticks or the like (heading 9017);
- (b) firearm-sticks, sword-sticks, loaded walking-sticks or the like (Chapter 93); or
- (c) goods of Chapter 95 (for example, toy umbrellas, toy sun umbrellas).

2. Heading 6603 does not cover parts, trimmings or accessories of textile material, or covers, tassels, thongs, umbrella cases or the like, of any material. Such goods presented with, but not fitted to, articles of heading 6601 or 6602 are to be classified separately and are not to be treated as forming part of those articles.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6601	UMBRELLAS AND SUN UMBRELLAS (INCLUDING WALKING-STICK UMBRELLAS, GARDEN UMBRELLAS AND SIMILAR UMBRELLAS)		
6601 10 00	- Garden or similar umbrellas	u	6%
	- <i>Other:</i>		
6601 91 00	-- Having a telescopic shaft	u	6%
6601 99 00	-- Other	u	6%
6602 00 00	WALKING-STICKS, SEAT-STICKS, WHIPS, RIDING CROPS AND THE LIKE	u	6%
6603	PARTS, TRIMMINGS AND ACCESSORIES OF ARTICLES OF HEADING 6601 TO 6602		
6603 20 00	- Umbrella frames, including frames mounted on shafts (sticks)	kg.	12.5%
6603 90	- <i>Other:</i>		
6603 90 10	--- Umbrella ribs	kg.	12.5%
6603 90 90	--- Other	kg.	12.5%

CHAPTER 67

*Prepared feathers and down and articles made of feathers or of down;
artificial flowers; articles of human hair*

NOTES

1. This Chapter does not cover:

- (a) straining cloth of human hair (heading 5911);
- (b) floral motifs of lace, of embroidery or other textile fabric (Section XI);
- (c) footwear (Chapter 64);
- (d) headgear or hair-nets (Chapter 65);
- (e) toys, sports requisites or carnival articles (Chapter 95); or
- (f) feather dusters, powder-puffs or hair sieves (Chapter 96).

2. Heading 6701 does not cover:

- (a) articles in which feathers or down constitute only filling or padding (for example, bedding of heading 9404);
- (b) articles of apparel or clothing accessories in which feathers or down constitute not more than mere trimming or padding; or
- (c) artificial flowers or foliage or parts thereof or made up articles of heading 6702.

3. Heading 6702 does not cover:

- (a) articles of glass (Chapter 70);
- (b) artificial flowers, foliage or fruit of pottery, stone, metal, wood or other materials, obtained in one piece by moulding, forging, carving, stamping or other process, or consisting of parts assembled otherwise than by binding, glueing, fitting into one another or similar methods.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6701	SKINS AND OTHER PARTS OF BIRDS WITH THEIR FEATHERS OR DOWN, FEATHERS, PARTS OF FEATHERS, DOWN AND ARTICLES THEREOF (OTHER THAN GOODS OF HEADING 0505 AND WORKED QUILLS AND SCAPES)		
6701 00	- <i>Skins and other parts of birds with their feathers or down, feathers, parts of feathers, down and articles thereof (other than goods of heading 0505 and worked quills and scapes):</i>		
6701 00 10	--- Feather dusters	kg.	-
6701 00 90	--- Other	kg.	-

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6702	ARTIFICIAL FLOWERS, FOLIAGE AND FRUIT AND PARTS THEREOF; ARTICLES MADE OF ARTIFICIAL FLOWERS, FOLIAGE OR FRUIT		
6702 10	- <i>Of plastics:</i>		
6702 10 10	--- Decorative plants	kg.	12.5%
6702 10 90	--- Other	kg.	12.5%
6702 90	- <i>Of other materials:</i>		
6702 90 10	--- Of jute	kg.	12.5%
6702 90 90	--- Other	kg.	12.5%
6703	HUMAN HAIR, DRESSED, THINNED, BLEACHED OR OTHERWISE WORKED; WOOL OR OTHER ANIMAL HAIR OR OTHER TEXTILE MATERIALS, PREPARED FOR USE IN MAKING WIGS OR THE LIKE		
6703 00	- <i>Human hair, dressed, thinned, bleached or otherwise worked; wool or other animal hair or other textile materials, prepared for use in making wigs or the like:</i>		
6703 00 10	--- Human hair, dressed, thinned, bleached or otherwise worked	kg.	12.5%
6703 00 20	--- Wool or other animal hair or other textile materials, prepared for use in making wigs or the like	kg.	12.5%
6704	WIGS, FALSE BEARDS, EYEBROWS AND EYELASHES, SWITCHES AND THE LIKE, OF HUMAN OR ANIMAL HAIR OR OF TEXTILE MATERIALS; ARTICLES OF HUMAN HAIR NOT ELSEWHERE SPECIFIED OR INCLUDED		
	- <i>Of synthetic textile materials:</i>		
6704 11 00	-- Complete wigs	kg.	12.5%
6704 19	-- <i>Other:</i>		
6704 19 10	--- Hair nets	kg.	12.5%
6704 19 90	--- Other	kg.	12.5%
6704 20	- <i>Of human hair:</i>		
6704 20 10	--- Wigs	kg.	12.5%
6704 20 20	--- Hair nets	kg.	12.5%
6704 20 90	--- Other	kg.	12.5%
6704 90 00	- Of other materials	kg.	12.5%

SECTION XIII

ARTICLES OF STONE, PLASTER, CEMENT, ASBESTOS, MICA OR SIMILAR MATERIALS; CERAMIC PRODUCTS; GLASS AND GLASSWARE

CHAPTER 68

Articles of stone, plaster, cement, asbestos, mica or similar materials

NOTES

1. This Chapter does not cover:

- (a) goods of Chapter 25;
- (b) coated, impregnated or covered paper and paperboard of heading 4810 or 4811 (for example, paper coated with mica powder or graphite, bituminised or asphalted paper and paperboard);
- (c) coated, impregnated or covered textile fabric of Chapter 56 or 59 (for example, fabric coated or covered with mica powder, bituminised or asphalted fabric);
- (d) articles of Chapter 71;
- (e) tools or parts of tools, of Chapter 82;
- (f) lithographic stones of heading 8442;
- (g) electrical insulators (heading 8546) or fittings of insulating material of heading 8547;
- (h) dental burrs (heading 9018);
- (ij) articles of Chapter 91 (for example, clocks and clock cases);
- (k) articles of Chapter 94 (for example, furniture, lamps and lighting fittings, prefabricated buildings);
- (l) articles of Chapter 95 (for example, toys, games and sports requisites); or
- (m) articles of heading 9602, if made of materials specified in Note 2 (b) to Chapter 96, or of heading 9606 (for example, buttons), of heading 9609 (for example, slate pencils), heading 9610 (for example, drawing slates) or of heading 9620 (monopods, bipods, tripods and similar articles); or

2. In heading 6802, the expression “worked monumental or building stone” applies not only to the varieties of stone referred to in heading 2515 or 2516 but also to all other natural stone (for example, quartzite, flint, dolomite and steatite) similarly worked; it does not, however, apply to slate.

3. In relation to products of headings 6802 and 6810, the process of cutting or sawing or sizing or polishing or any other process, for converting of stone blocks into slabs or tiles, shall amount to “manufacture”.

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6801 00 00	SETTS, CURBSTONES AND FLAGSTONES, OF NATURAL STONE (EXCEPT SLATE)	kg.	12.5%
6802	WORKED MONUMENTAL OR BUILDING STONE (EXCEPT SLATE) AND ARTICLES THEREOF, OTHER THAN GOODS OF HEADING 6801; MOSAIC CUBES AND THE LIKE, OF NATURAL STONE (INCLUDING SLATE), WHETHER OR NOT ON A BACKING; ARTIFICIALLY COLOURED GRANULES, CHIPPINGS		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	AND POWDER, OF NATURAL STONE (INCLUDING SLATE)		
6802 10 00	- Tiles, cubes and similar articles, whether or not rectangular (including square), the largest surface area of which is capable of being enclosed in a square the side of which is less than 7 cm; artificially coloured granules, chippings and powder- <i>Other monumental or building stone and articles thereof, simply cut or sawn, with a flat or even surface :</i>	kg.	12.5%
6802 21	-- <i>Marble, travertine and alabaster:</i>		
6802 21 10	--- Marble blocks or tiles	kg.	12.5%
6802 21 20	--- Marble monumental stone	kg.	12.5%
6802 21 90	--- Other	kg.	12.5%
6802 23	-- <i>Granite:</i>		
6802 23 10	--- Granite blocks or tiles	kg.	12.5%
6802 23 90	--- Other	kg.	12.5%
6802 29 00	-- Other stone	kg.	12.5%
	- <i>Other:</i>		
6802 91 00	-- Marble, travertine and alabaster	kg.	12.5%
6802 92 00	-- Other calcareous stone	kg.	12.5%
6802 93 00	-- Granite	kg.	12.5%
6802 99 00	-- Other stone	kg.	12.5%
6803 00 00	WORKED SLATE AND ARTICLES OF SLATE OR OF AGGLOMERATED SLATE	kg.	12.5%
6804	MILLSTONES, GRINDSTONES, GRINDING WHEELS AND THE LIKE, WITHOUT FRAMEWORKS, FOR GRINDING, SHARPENING, POLISHING, TRUEING OR CUTTING, HAND SHARPENING OR POLISHING STONES, AND PARTS THEREOF, OF NATURAL STONE, OF AGGLOMERATED NATURAL OR ARTIFICIAL ABRASIVES, OR OF CERAMICS, WITH OR WITHOUT PARTS OF OTHER MATERIALS		
6804 10 00	- Millstones and grindstones for milling, grinding or pulping <i>Other millstones, grindstones, grinding wheels and the like:</i>	kg.	12.5%
6804 21	-- <i>Of agglomerated synthetic or natural diamond:</i>		
6804 21 10	--- Diamond impregnated wheels	kg.	12.5%
6804 21 90	--- Other	kg.	12.5%
6804 22	-- <i>Of other agglomerated abrasives or of ceramics:</i>		
6804 22 10	--- Grinding wheels of synthetic abrasives	kg.	12.5%
6804 22 20	--- Grinding wheels of other materials	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6804 22 90	--- Other	kg.	12.5%
6804 23	-- <i>Of natural stone:</i>		
6804 23 10	--- Grinding wheels made of natural stone	kg.	12.5%
6804 23 90	--- Other	kg.	12.5%
6804 30	- <i>Hand sharpening or polishing stones:</i>		
6804 30 10	--- Polishing stones	kg.	12.5%
6804 30 20	--- Sharpening stones	kg.	12.5%
6805	NATURAL OR ARTIFICIAL ABRASIVE POWDER OR GRAIN, ON A BASE OF TEXTILE MATERIAL, OF PAPER, OF PAPERBOARD OR OF OTHER MATERIALS, WHETHER OR NOT CUT TO SHAPE OR SEWN OR OTHERWISE MADE UP		
6805 10	- <i>On a base of woven textile fabric only:</i>		
6805 10 10	--- Abrasive cloth	kg.	12.5%
6805 10 90	--- Other	kg.	12.5%
6805 20	- <i>On a base of paper or paperboard only:</i>		
6805 20 10	--- Emery or corundum coated paper	kg.	12.5%
6805 20 20	--- Flint coated paper	kg.	12.5%
6805 20 30	--- Glass or sand coated paper	kg.	12.5%
6805 20 40	--- Other abrasive paper	kg.	12.5%
6805 20 90	--- Other	kg.	12.5%
6805 30 00	- On a base of other materials	kg.	12.5%
6806	SLAG WOOL, ROCK WOOL AND SIMILAR MINERAL WOOLS; EXFOLIATED VERMICULITE, EXPANDED CLAYS, FOAMED SLAG AND SIMILAR EXPANDED MINERAL MATERIALS; MIXTURES AND ARTICLES OF HEAT-INSULATING, SOUND-INSULATING OR SOUND-ABSORBING MINERAL MATERIALS, OTHER THAN THOSE OF HEADING 6811 OR 6812 OR OF CHAPTER 69		
6806 10 00	- Slag wool, rock wool and similar mineral wools (including intermixtures thereof), in bulk, sheets or rolls	kg.	12.5%
6806 20 00	- Exfoliated vermiculite, expanded clays, foamed slag and similar expanded mineral materials (including intermixtures thereof)	kg.	12.5%
6806 90 00	- Other	kg.	12.5%
6807	ARTICLES OF ASPHALT OR OF SIMILAR MATERIAL (FOR EXAMPLE, PETROLEUM BITUMEN OR COAL TAR PITCH)		
6807 10	- <i>In-rolls:</i>		
6807 10 10	--- Tarfelt roofing	kg.	12.5%
6807 10 90	--- Other	kg.	12.5%
6807 90	- <i>Other:</i>		
6807 90 10	--- Tarfelt roofing	kg.	12.5%
6807 90 90	--- Other	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6808 00 00	PANELS, BOARDS, TILES, BLOCKS AND SIMILAR ARTICLES OF VEGETABLE FIBRE, OF STRAW OR OF SHAVINGS, CHIPS, PARTICLES, SAWDUST OR OTHER WASTE, OF WOOD, AGGLOMERATED WITH CEMENT, PLASTER OR OTHER MINERAL BINDERS	kg.	12.5%
6809	ARTICLES OF PLASTER OR OF COMPOSITIONS BASED ON PLASTER - <i>Boards, sheets, panels, tiles and similar articles, not ornamented :</i>		
6809 11 00	-- Faced or reinforced with paper or paperboard only	kg.	12.5%
6809 19 00	-- Other	kg.	12.5%
6809 90 00	- Other articles	kg.	12.5%
6810	ARTICLES OF CEMENT, OF CONCRETE OR OF ARTIFICIAL STONE, WHETHER OR NOT REINFORCED - <i>Tiles, flagstones, bricks and similar articles:</i>		
6810 11	-- <i>Building blocks and bricks:</i>		
6810 11 10	--- Cement bricks	kg.	12.5%
6810 11 90	--- Other	kg.	12.5%
6810 19	-- <i>Other:</i>		
6810 19 10	--- Cement tiles for mosaic	kg.	12.5%
6810 19 90	--- Other	kg.	12.5%
6810 91 00	-- Prefabricated structural components for building or civil engineering	kg.	12.5%
6810 99	-- <i>Other:</i>		
6810 99 10	--- Concrete boulder	kg.	12.5%
6810 99 90	--- Other	kg.	12.5%
6811	ARTICLES OF ASBESTOS-CEMENT, OF CELLULOSE FIBRE-CEMENT OR THE LIKE - <i>Containing asbestos:</i>		
6811 40	---		
6811 40 10	--- Asbestos - cement sheets	kg.	12.5%
6811 40 20	--- Asbestos - cement tiles	kg.	12.5%
6811 40 90	--- Other	kg.	12.5%
6811 81 00	-- Corrugated sheets	kg.	12.5%
6811 82 00	-- Other sheets, panels, tiles and similar articles	kg.	12.5%
6811 89	-- <i>Other articles:</i>		
6811 89 10	--- Tubes, pipes and tube or pipe fittings	kg.	12.5%
6811 89 90	--- Other	kg.	12.5%
6812	FABRICATED ASBESTOS FIBRES; MIXTURES WITH A BASIS OF ASBESTOS OR WITH A BASIS OF ASBESTOS AND MAGNESIUM CARBONATE; ARTICLES OF SUCH MIXTURES		

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
	OR OF ASBESTOS (FOR EXAMPLE, THREAD, WOVEN FABRIC, CLOTHING, HEADGEAR, FOOTWEAR, GASKETS), WHETHER OR NOT REINFORCED, OTHER THAN GOODS OF HEADING 6811 OR 6813		
6812 80 00	- Of crocidolite	kg.	12.5%
	- <i>Other</i> :		
6812 91 00	- Clothing, clothing accessories, footwear and headgear	kg.	12.5%
6812 92	- <i>Paper, millboard and felt:</i>		
	--- <i>Millboard:</i>		
6812 92 11	---- Asbestos	kg.	12.5%
6812 92 19	---- Other	kg.	12.5%
6812 92 90	--- Other	kg.	12.5%
6812 93 00	- Compressed asbestos fibre jointing, in sheets or rolls	kg.	12.5%
6812 99	- <i>Other:</i>		
	--- <i>Lagging compounds:</i>		
6812 99 11	---- Asbestos	kg.	12.5%
6812 99 19	---- Other	kg.	12.5%
	--- <i>Asbestos packing joints and gaskets:</i>		
6812 99 21	---- Packing joints	kg.	12.5%
6812 99 22	---- Gaskets	kg.	12.5%
6812 99 90	--- Other	kg.	12.5%
6813	FRICITION MATERIAL AND ARTICLES THEREOF (FOR EXAMPLE, SHEETS, ROLLS, STRIPS, SEGMENTS, DISCS, WASHERS, PADS), NOT MOUNTED, FOR BRAKES, FOR CLUTCHES OR THE LIKE, WITH A BASIS OF ASBESTOS, OF OTHER MINERAL SUBSTANCES OR OF CELLULOSE, WHETHER OR NOT COMBINED WITH TEXTILE OR OTHER MATERIALS		
6813 20	-- <i>Containing asbestos :</i>		
6813 20 10	- Brake linings and pads	kg.	12.5%
6813 20 90	--- Asbestos friction materials	kg.	12.5%
	-- <i>Not containing asbestos :</i>		
6813 81 00	- Brake linings and pads	kg.	12.5%
6813 89 00	--- Other	kg.	12.5%
6814	WORKED MICA AND ARTICLES OF MICA, INCLUDING AGGLOMERATED OR RECONSTITUTED MICA, WHETHER OR NOT ON A SUPPORT OF PAPER, PAPERBOARD OR OTHER MATERIALS		
6814 10	- <i>Plates, sheets and strips of agglomerated or reconstituted mica, whether or not on a support:</i>		
6814 10 10	--- Cut mica condenser films or plates	kg.	12.5%

Tariff Item	Description of goods	Unit	Rate of duty
(1)	(2)	(3)	(4)
6814 10 20	--- Sheets and strips cut to shape	kg.	12.5%
6814 10 30	--- Washers and discs	kg.	12.5%
6814 10 90	--- Other	kg.	12.5%
6814 90	- <i>Other:</i>		
6814 90 10	--- Mica stacked units	kg.	12.5%
6814 90 20	--- Silvered mica, capacitor plates or silvered mica plates	kg.	12.5%
6814 90 30	--- Micanite and all sorts of built up mica	kg.	12.5%
6814 90 40	--- Micapaper or reconstituted mica paper	kg.	12.5%
6814 90 50	--- Moulded glass bonded or glass bonded mica	kg.	12.5%
6814 90 60	--- Mica bricks	kg.	12.5%
6814 90 90	--- Other	kg.	12.5%
6815	ARTICLES OF STONE OR OF OTHER MINERAL SUBSTANCES (INCLUDING CARBON FIBRES, ARTICLES OF CARBON FIBRES AND ARTICLES OF PEAT), NOT ELSEWHERE SPECIFIED OR INCLUDED		
6815 10	- <i>Non-electrical articles of graphite or other carbon:</i>		
6815 10 10	--- Graphite filter candle	kg.	12.5%
6815 10 20	--- Non-electrical articles of graphite	kg.	12.5%
6815 10 90	--- Other	kg.	12.5%
6815 20 00	- Articles of peat	kg.	12.5%
	- <i>Other articles:</i>		
6815 91 00	-- Containing magnesite, dolomite or chromite	kg.	12.5%
6815 99	-- <i>Other:</i>		
6815 99 10	--- Bricks and tiles of fly ash	kg.	12.5%
6815 99 20	--- Sanitary wares, kitchen wares and other made up articles of fly ash	kg.	12.5%
6815 99 90	--- Other	kg.	12.5%